

ACT No. XXX OF 1855.



PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

*(Received the assent of the Governor General on the 25th October 1855.)*

AN ACT to repeal Section VII of Act No. XXVIII of 1839.

Preamble.

WHEREAS it is expedient to repeal Section VII of the said Act, the provisions thereof being unnecessary—

Section VII Act  
XXVIII. 1839 repeal-  
ed.

I. It is enacted that Section VII of Act No. XXVIII of 1839 be repealed.

